

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2579
TO BE ANSWERED ON 06TH MARCH, 2020**

“BRAIN DRAIN” OF HEALTHCARE PROFESSIONALS

2579. DR. ALOK KUMAR SUMAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken adequate steps to stop brain-drain of healthcare professionals from hospitals;
- (b) if so, the details thereof;
- (c) the number of doctors and nursing staff who left their job in Government hospital and migrated to different countries; and
- (d) the necessary steps taken to provide professional facilities to stop such brain drain in the country including Bihar specially in Gopalganj district?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (d): It has been the constant endeavour of the Government to make service of doctors and other Central Government health professionals lucrative to retain them in Government service. A number of measures/steps have been taken, in recent past, by Government to make the Government jobs attractive for the health professionals as per the following details:

- (i) The superannuation age of Central Health Service (CHS) doctors and dental doctors working under the Ministry of Health and Family Welfare has been enhanced to 65 years,
- (ii) Introduction of time-bound promotions for doctors under Dynamic Assured Career Progression (DACP) Scheme, without linkage to vacancies, upto Senior Administrative grade (SAG) level,
- (iii) The benefit of Non-Functional Upgradation (NFU) has been extended to CHS doctors upto Higher Administrative Grade,
- (iv) The duration of study leave to pursue higher studies/research work has been increased from 24 months to 36 months for CHS doctors,
- (v) The Ministry has started Foundation Training Programme (FTP) for newly recruited General Duty Medical Officers in Central Health Service, to equip them professionally to handle patient care service more effectively,

- (vi) Expeditious action is being taken to fill up the vacant posts of doctors & para-medical staff in hospitals to avail excessive burden and pressure on doctors. The vacant posts are also being filled up on contractual basis till regular appointment is done, as a stop gap arrangement, in public interest. The appointment of contractual doctors in Central Government Health Scheme (CGHS) is permissible upto the age of 70 years
- (vii) Doctors are encouraged to attend international seminars, conferences in health sector to increase their professional capabilities and for further their career advancement
- (viii) In addition to Annual Allowance, All CHS doctors are entitled to Non-Practicing Allowance @ 20% of their basic pay subject to the condition that the sum of basic pay and NPA does not exceed Rs. 2,37,500 which is the average of the apex level pay and pay of Cabinet Secretary,

Health, being State subject, the details regarding doctors, and nursing staff leaving Government jobs to migrate to foreign countries, is not maintained centrally. However, as per records available in the Ministry, out of total number of doctors belonging to Central Health Service (CHS) and Nurses etc, under Central Government, who resigned from Government jobs were mostly on account of 'Personal Reasons'.

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